

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. NO. 343 OF 2013

Monday, this the 16th day of December, 2013

CORAM:

**HON'BLE MR.JUSTICE A.K.BASHEER, JUDICIAL MEMBER
HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

Dasa Mony S
Telephone Mechanic
Poovar Telephone Exchange Poovar, Vizhinjam – 695 521
Residing at Ashitha Bhavan
Puthan Kada, Thirupuram PO
Thiruvananthapuram District ... **Applicant**

(By Advocate Mr.Anwar C.K)

versus

1. BSNL represented by Principal General Manager
(Returning Officer), BSNL Bhavan
Uppalam Road, Trivandrum – 695 001
2. Chief General Manager(Election Officer)
BSNL Kerala Circle, PMG Junction
Thiruvananthapuram - 695 001
3. Deputy General Manager (Admn)
BSNL Bhavan, Uppalam Road, Trivandrum – 695 001
4. Assistant General Manager (Admn)
and Assistant Returning Officer for BSNL, Office of PGMT,
BSNL Bhavan, Uppalam Road, Statue
Thiruvananthapuram – 695 001 ... **Respondents**

(By Advocate Mr. Johnson Gomez)

The application having been heard on 16.12.2013, the Tribunal on the same day delivered the following:

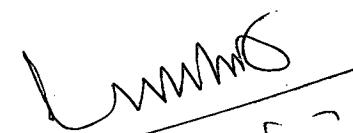
ORDER

HON'BLE MR.JUSTICE A.K.BASHEER, JUDICIAL MEMBER

When this case is taken up for consideration, learned counsel for applicant submits that the Original application has become infructuous. Accordingly, it is closed as infructuous. No costs.

Dated, the 16th December, 2013.


**K GEORGE JOSEPH
ADMINISTRATIVE MEMBER**
vs


**JUSTICE A.K.BASHEER
JUDICIAL MEMBER**